

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 124/RC/2015

Subject : An application seeking direction compliance of order dated 30.10.2014 passed in 134/MP/2011 for the payment of UI bills for the period 3.5.2010 till 31.5.2011 and 1.6.2011 to 30.9.2013 under section 142 of the Electricity Act, 2003.

Date of hearing : 18.8.2015

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Bharat Aluminum Company Limited

Respondents : Chhattisgarh State Power Transmission Co. Ltd. and another

Parties present : Shri Prashanto Chandra Sen, Advocate, BALCO
Shri Neelmani Pant, Advocate, CSPTCL

Record of Proceedings

Learned proxy counsel for the Chhattisgarh State Power Transmission Co. Ltd submitted that arguing counsel in the matter is not available due to personal difficulty and requested to adjourn the matter. Learned counsel for the petitioner had no objection for adjournment.

2. The petition shall be listed for hearing on 3.9.2015.

**By order of the Commission
Sd/-**

**(T. Rout)
Chief (Law)**